

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

12.10.2017

O.A./260/1106/2014

MEMO AT FL-A FOR WITHDRAWAL OF
OA,

ITEM NO:25

FOR APPLICANTS(S) Adv. : Mr. A.K. Mishra

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

PRABHAS CHANDRA MAHAPATRA
-V/S-
CENTRAL EXCISE & CUSTOMS

Notes of The Registry	Order of The Tribunal
	<p>Mr. A.K. Mishra, Ld. Counsel appearing for the applicant submits that the applicant has filed a Memo to withdraw this case. Mr. S. Behera, Ld. SCGPC for the Official Respondents has no objection to this. Hence, this O.A. is disposed of being withdrawn.</p> <p style="text-align: center;">(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: right;">(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p style="text-align: center;">kb</p>